

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:840  
ANSWERED ON:22.10.2008  
BLACK LISTING OF CONTRACTORS BY NHAI  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the National Highways Authority of India (NHAI) has black-listed certain domestic and foreign firms and put them in "non-performing" list for dragging Golden Quadrilateral Highways projects;
- (b) if so, the names of such firms and the projects delayed by each one of them; and
- (c) the action taken against the defaultry companies to check the recurrence of such things in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) On the basis of review of performance of various contractors in implementing contract packages in National Highways Authority of India (NHAI), 15 contracting firms (8 Indian and 7 Foreign Contractors) stand identified by NHAI as non-performing contractors, as on date.
- (b) The details are enclosed at Annexure-I.
- (c) The non-performing contractors are liable for penalty in the form of liquidated damages stipulated in the civil works contract (at specified percentage of contract value per day subject to max. 10 % of the contract price) for delay in completion of the project, the reasons for which are attributable to the Contractor.

As per policy of NHAI, the contractors put on the "non-performing" list shall not be pre-qualified for award of any future contract in NHAI until such time their performance improves in course of subsequent reviews.

Due to consistent non-performance, the existing contracts of four-laning of Golden Quadrilateral were terminated in a few cases, the details of which are in Annexure-II.